### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2505 ANSWERED ON 16<sup>TH</sup> MARCH, 2017

### **ROAD SAFETY POLICY**

2505. SHRI S.R. VIJAYAKUMAR: SHRI SUDHEER GUPTA: SHRI T. RADHAKRISHNAN: SHRIMATI RAKSHATAI KHADSE: DR. SUNIL BALIRAM GAIKWAD: SHRI ASHOK SHANKARRAO CHAVAN: KUNWAR HARIBANSH SINGH: SHRI GAJANAN KIRTIKAR: SHRI BIDYUT BARAN MAHATO:

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has implemented the road safety policy and if so, the details thereof;

(b) whether the Government has monitored the implementation of the road safety policy and if so, the details thereof;

(c) the details of the States which have notified the said policy in their respective States;

(d) whether the Government has also prepared a roadmap through which the States will cut fatality rates to 15% by 2020; and

(e) if so, the details thereof and the response of the State Government thereto?

## ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a)& (b) The Government has already approved a National Road Safety Policy in March 2010. This Policy is based on the four E's of Road Safety viz. (i) Education (ii) Emergency (iii) Enforcement (iv) Engineering (roads as well as vehicles) and outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer

road infrastructure including application of intelligent transport, enforcement of safety laws etc. The Ministry is taking all necessary steps to implement the policy to curb road accidents in the country.

(c) State Government of Andhra Pradesh, Arunachal Pradesh, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Odisha, Punjab, Sikkim, Tamil Nadu, Telangana, Uttrakhand, Uttar Pradesh and West Bengal have also prepared Road Safety Policy in respect of their State.

(d) & (e) United Nations had promulgated the UN Decade of Action targeting to reduce road accidents by 50% by the year 2020. All member countries of the UN including India are committed to this Mission. The Ministry of Road Transport & Highways has formulated draft action plan and circulated to all States to prepare the action plan and implement. The State Government of Andhra Pradesh, Arunachal Pradesh, Bihar, Chhatishgarh, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Odisha, Punjab, Sikkim, Telangana, Uttrakhand, Tripura and West Bengal have finalized the action plan.

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